## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: CP/548/ (IB)/2017

NAME OF THE PETITIONER(S)

: NITHESA TRADERS

NAME OF THE RESPONDENT(S)

: NAACHIAR PAPER BOARDS PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 V, SELWIVIASAW

FOR RESPONDENT

- ROHAN PATASEKARAN

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## ORDER

Counsel for petitioner present and prayed time for filling the application like particulars of the demand draft in relation to the payment of the requisite fee for filing the application. The Adjudicating Authority made a query for making submission in relation to the compliances to be made under section 9(3)(c) of IB Act, 2016. Counsel for respondent caused appearance and filed vakalat. He stated that he has not received the copy of the petition and other documents relied upon. Counsel for petitioner is directed to furnish copy of the same to the respondent. Both the counsel sought time for making their submissions. Put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)